

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.P. No. 20(ND)/13

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
21.11.2017**

NAME OF THE COMPANY: Mr. Zafeer Ahmad & Ors. V/s. M/s. Yunus and
Brothers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

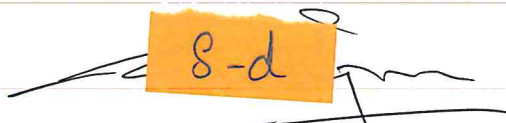
For the Petitioner (s) : None

For the Respondents (s): None

ORDER

Present none.

In the interest of justice adjourned to 21st February, 2018.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**